

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

(5)

Misc.Petition No.396/90
in
O.A.820/89

K.B.Gonel,
46, Vitagwadi,
Khadki,
Pune - 3.

.. Applicant.

vs.

1. Garrison Engineer(South)
No.1, General Bhagat Marg,
Pune - 40.

2. Chief Engineer,
Southern Command,
Pune - 1.

3. The Secretary,
Ministry of Defence,
Govt. of India,
New Delhi.

.. Respondents

Coram: Hon'ble Member(J)Shri A.P.Bhattacharya

Hon'ble Member(A)Shri M.Y.Priolkar

Appearance:

Mr.R.K.Shetty
Advocate
for the respondents.

ORAL JUDGMENT
(Per A.P.Bhattacharya, Member(J))

Date:16-7-1990

When this case is called for hearing
none appears for the applicant. Mr.R.K.Shetty appears
for the respondents.

2. This Misc.Petition is filed for
setting aside the order of dismissal passed in
O.A.820/89 on 19-3-1990 and for restoration of the

case to its file and ~~second~~^{No}. We find ~~it~~ from the

record that on 19-3-1990 i.e. the date fixed for

hearing as none had turned up for ^{The} applicant it was
dismissed for non prosecution. After that the

applicant had filed the present restoration application.

3. It is curious to ^{note} know that the applicant has still remained absent. Such being the position we dismiss this Misc. Petition for default.

Yours
u.7/80

(M.Y. PRIOLKAR)
Member(A)

Mallickhenua
16.7.90.

(A.P. BHATTACHARYA)
Member(J)